

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 28512-526 /Comp.-Br./TRG./THC/2020

Dated : 13 SEP 2020

To

Sr. No.	Name of Judicial Officer (Sh./Ms)	Designation/Posting
1	Man Mohan Sharma	District Judge (Commercial), Central District
2	Hargurvarinder Singh Jaggi	Addl. District & Sessions Judge, South West
3	Ruchi Aggarwal Asrani	Judge-Virtual Court-Central District
4	Robinjeet Singh	Judge-Virtual Court-Central District
5	Arjinder Kaur	MM/NI Act - Central District, THC
6	Pranav Joshi	Metropolitan Magistrate-Central District, THC
7	Himanshu Tanwar	DJS - Under Training, Delhi Judicial Academy
8	Snehil Sharma	DJA - Under Training, Delhi Judicial Academy
9	Neha Sharma	DJA - Under Training, Delhi Judicial Academy
10	Rishika Srivastava	DJA - Under Training, Delhi Judicial Academy
11	Ankur Panghal	DJA - Under Training, Delhi Judicial Academy
12	Saurabh Goyal	DJA - Under Training, Delhi Judicial Academy
13	Milan Goel	DJA - Under Training, Delhi Judicial Academy
14	Nitesh Goel	DJA - Under Training, Delhi Judicial Academy
15	Visvesh	DJA - Under Training, Delhi Judicial Academy

Sub : Review on Training Programme for nominated Judicial Officers as Master Trainers

Sir/Madam,

This is in continuation to earlier office order no. 23649-663/Comp.-Br./TRG./THC/2020 dated 31/08/2020 and approval dtd. 15/09/2020 of learned Principal District & Sessions Judge (HQs), Delhi.

I am directed to inform you that a review on training programme has been scheduled for 24/09/2020 and 25/09/2020, therefore, you are requested to attend the training programme, as per schedule given here under :

Venue : Computer Training Room, Room No. 232-A, IInd Floor, Tis Hazari Courts Complex, Delhi

Date & Time : 24/09/2020 & 25/09/2020 w.e.f. 10.00 AM to 5:00 PM (both days)

This issues with the approval of learned Principal District & Sessions Judge (HQs), Delhi

Thanking you,

Yours sincerely,

Man Mohan Sharma
(Man Mohan Sharma)
District Judge (Commercial) /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

Dated : 13 SEP 2020

No. 28527-834 /Comp.-Br./TRG./THC/2020

Copy Forwarded for Information to :

1. Sh. V. K. Bansal, Director Administration / Chairman, Centralized Computer Committee, Delhi Judicial Academy with request to supervise the training programme and to provide the valuable suggestions to the participants.
2. Sh. Sidharth Mathur, CPC, Hon'ble High Court of Delhi, New Delhi.
3. Sh. Saurabh Pratap Singh Laler, DHJS/Master Trainer and Sh. Abhilash Malhotra, MM/Master Trainer with request to be present during the scheduled review training programme being Master Trainers.
4. Sh. Yogesh Kumar, SA, Room No. 249, THC & Sh. Rajeev Kumar, DSA, Server Room, THC with request to assist the Master Trainers during the scheduled review training programme.
5. In-Charge, Care Taking Branch, Tis Hazari Courts, Delhi with request to make arrangements for the tea/snacks/water for the participants.
6. PS to learned Principal District & Sessions Judge (HQs) to place to the same before learned Principal District & Sessions Judge (HQs) for information.

Man Mohan Sharma
District Judge (Commercial) /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

Seen

ADJ/DWK
19-9-20